

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/284A/ (IB)/2017
NAME OF THE PETITIONER(S) : BASKARAN MANDATE HOLDER
NAME OF THE RESPONDENT(S) : ORANGE AQUA POLY PRODUCTS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

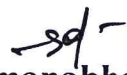
KRIPA KARAN - A .

RESPONDENT.



ORDER

Counsel for petitioner called absent. Representative of counsel for petitioner present and prayed time for making submissions. Counsel for respondent present. Time extended at request for hearing submissions by both the counsel. Put up on 17.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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